

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/5558/2021

This the 9th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Ajay Sharma S/o Sh. Bodh Raj Sharma R/o H. No.84, Ward No.1, Bishnah, Distt. Jammu age 40 years, Public health Assistant, Department of Community, Medicines P&SM, Govt. Medical College, Jammu.

.....**Applicant**

(Advocate:- Mr. Ajay Abrol - Not Present)

Versus

1. State of Jammu and Kashmir, through Principal Secretary to Govt., Health and Medical Education Department, J&K Government, Civil Secretariat, Srinagar & Anr.

.....**Respondents**

(Advocate: Mr. _____)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the ling to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 07.05.2021, nobody had joined the video conference on behalf of the applicant and today i.e. 09.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil